NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/22/CAA/2018

NAME OF THE PETITIONER(S)

: TRISA JEWELS & 6 ORS

NAME OF THE RESPONDENT(S)

: DADHA PHARMA PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. Rameh Kieman 9600046359 rkorklegalophice.6m

ORDER

Heard. Reserved for order.

(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk